

Notifications of the Ministry of Food and Agriculture (Department of Food): —

- (i) Notification G.S.R. No. 911, dated the 1st August, 1960, publishing the Wheat (Uttar Pradesh) Second Price Control Amendment Order, 1960.
- (ii) Notification G.S.R. No. 921, dated the 9th August, 1960, rescinding Government Notifications G.S.R. Nos. 558 and 559, dated the 6th May, 1959. [Placed in Library. *See* No. LT-2281/60 for (i) and (ii).]

STATEMENT RE THE AFFAIRS OF  
THE PALAI CENTRAL BANK

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : Sir, I beg to lay on the Table a statement on the affairs of the Palai Central Bank. [Placed in Library. *See* No. LT-2314/60.]

**REPORT OF THE JOINT  
COMMITTEE OF THE HOUSES ON  
THE CHILDREN BILL, 1959**

SHRI S. V. KRISHNAMOORTHY RAO (Mysore): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill to provide for the care, protection, maintenance, welfare, training, education and rehabilitation of neglected or delinquent children and for the trial of delinquent children in the Union territories.

**EVIDENCE TENDERED  
BEFORE THE JOINT COMMITTEE  
OF THE HOUSES ON THE  
CHILDREN BILL, 1959**

SHRI S. V. KRISHNAMOORTHY RAO (Mysore): Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Bill to provide for the care, protection, maintenance, welfare, training, education and rehabilitation of neglected or delinquent

children and for the trial of delinquent children in the Union territories.

MESSAGES FROM THE LOK  
SABHA

(I) THE PRESS AND REGISTRATION OF  
BOOKS (AMENDMENT) BILL, 1960

II. THE AGRICULTURAL PRODUCE  
(GRADING AND MARKING)  
AMENDMENT, BILL, 1960

SECRETARY: Sir, I have to report to the House the following two messages from the Lok Sabha, signed by the Secretary of the Lok Sabha: —

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"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 19th August, 1960, agreed without any amendment to the Press and Registration of Books (Amendment) Bill, 1960, which was passed by Rajya Sabha at its sitting held on the 9th August, 1960."

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 20th August, 1960, agreed without any amendment to the Agricultural Produce (Grading and Marking) Amendment Bill, 1960, which was passed by Rajya Sabha at its sitting held on the 9th August, 1960."

**REFERENCE TO NOTICE OF  
MOTION FOR PAPERS**

SHRI B. D. KHOBARAGADE (Maharashtra): Sir, I have given notice of a motion for papers regarding the closure of the Laxmi Bank.